

**GOVERNMENT OF INDIA
TEXTILES
LOK SABHA**

UNSTARRED QUESTION NO:4049
ANSWERED ON:22.08.2003
IMPORT OF SILK
RAMSHETH THAKUR

Will the Minister of TEXTILES be pleased to state:

- (a) the details of the quantum and value of silk imported during the Ninth Five Year Plan period, country-wise;
- (b) whether the import of silk had adversely effected the domestic silk growers;
- (c) if so, the steps taken by the Government to promote the domestic silk; and
- (d) the facilities being provided by the Government to the domestic silk growers ?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI BASANAGOUDA R. PATIL (YATNAL))

(a) The details of the quantum and value of silk imported during the Ninth Five Year Plan period, country-wise are enclosed at Annexure-I.

(b) The prices at which the import of Chinese raw silk took place in 2001-2002 and 2002-2003 adversely affected the domestic silk growers and reelers.

(c) Steps taken for promotion of domestic silk industry are:

- Central and Centrally sponsored schemes are being implemented by Central Silk Board (CSB) for Research & Development, providing critical inputs for food plant cultivation, silkworm rearing, disease management, reeling, spinning, weaving etc., technology upgradation, enterprise development, awareness generation etc. An enhanced outlay of Rs.450 crores has been earmarked for these schemes during X Plan.

- Through Research & Development improved hybrid silkworm breeds and bivoltine breeds have been developed that are capable of producing raw silk upto international standards, as also low cost reeling and spinning machines that considerably improve the productivity of the cottage industry.

- For technology upgradation of the indigenous silk industry loan at 5% point less than applicable rate, under the Technological Upgradation Fund Scheme (TUFS) for the textile sector is available inter alia to silk sector.

(d) Following assistance is being provided by the Government to the domestic silk growers:

- Under the Centrally sponsored Catalytic Development Programme financial and technological support is being provided to the beneficiaries;

- CSB operates Raw Material Banks and provides Margin Money Loan to the State Marketing Agencies to ensure fair price to primary farmers. Besides, in the major markets, State Government Agencies such as the Karnataka Silk Marketing Board play a stabilizing role by their presence in the Market;

- The Government of India vide Customs` Notification No. 106/2003 dated 10/7/2003 has provided conditions for a stable market by imposing antidumping duty equivalent to the difference between the amount of US \$ 27.97 per kg and the landed value of imported mulberry raw silk (not thrown), 2A grade and below, originating in, or exported from, Peoples` Republic of China, with effect from 2nd January, 2003.

Annexure-I

Statement referred to in reply to part (a) of LSUQ No.4049 for 22.8.03

Countrywise Import of Raw Silk into India

1997-98 1998-99 1999-2000

| Sl. No. | Country | Qty Value | | | Qty Value | | | Qty Value | | |
|---------|---------|-----------|--------|---------|-----------|--------|---------|-----------|--------|---------|
| | | [M.Tons] | Cr.Rs. | Mn.US\$ | [M.Tons] | Cr.Rs. | Mn.US\$ | [M.Tons] | Cr.Rs. | Mn.US\$ |

| | | | | | | | | | | |
|----|-----------------------|------|--------|-------|------|--------|-------|------|--------|-------|
| 1 | China P. Republic | 1795 | 169.33 | 45.56 | 2203 | 203.27 | 48.28 | 4581 | 378.42 | 87.29 |
| 2 | China Taipei (Taiwan) | 61 | 5.36 | 1.44 | 94 | 7.86 | 1.87 | 24 | 1.93 | 0.45 |
| 3 | Brazil | 71 | 7.77 | 2.09 | 170 | 17.37 | 4.13 | 107 | 9.67 | 2.23 |
| 4 | Korea Republic | 45 | 3.48 | 0.94 | 102 | 8.10 | 1.92 | 46 | 3.46 | 0.80 |
| 5 | Hongkong | 180 | 14.92 | 4.01 | 144 | 13.19 | 3.13 | 202 | 14.68 | 3.39 |
| 6 | Switzerland | - | - | - | 2 | 0.17 | 0.04 | | | |
| 7 | Uzbekistan | 62 | 4.57 | 1.23 | 21 | 1.41 | 0.33 | 11 | 0.78 | 0.18 |
| 8 | U S A | 8 | 0.50 | 0.13 | 12 | 1.15 | 0.27 | 18 | 1.46 | 0.34 |
| 9 | Singapore | 31 | 2.95 | 0.79 | 28 | 2.74 | 0.65 | 4 | 0.37 | 0.09 |
| 10 | Russia | 21 | 1.70 | 0.46 | 5 | 0.45 | 0.11 | 3 | 0.27 | 0.06 |
| | Others | 72 | 7.75 | 2.09 | 45 | 3.82 | 0.91 | 20 | 1.53 | 0.35 |
| | Total | 2346 | 218.33 | 58.74 | 2824 | 259.36 | 61.61 | 5018 | 412.74 | 95.21 |

2000-01 2001-02 2002-03 (P)

| Sl. No. | Country | Qty Value | | | Qty Value | | | Qty Value | | |
|---------|---------|-----------|--------|---------|-----------|--------|---------|-----------|--------|---------|
| | | [M.Tons] | Cr.Rs. | Mn.US\$ | [M.Tons] | Cr.Rs. | Mn.US\$ | [M.Tons] | Cr.Rs. | Mn.US\$ |

| | | | | | | | | | | |
|----|-----------------------|------|--------|--------|------|--------|--------|------|--------|--------|
| 1 | China P. Republic | 4333 | 438.18 | 95.92 | 6317 | 584.13 | 122.61 | 7048 | 503.63 | 104.08 |
| 2 | China Taipei (Taiwan) | 144 | 14.59 | 3.19 | 64 | 6.67 | 1.40 | 70 | 5.34 | 1.10 |
| 3 | Brazil | 23 | 2.28 | 0.50 | 63 | 6.82 | 1.43 | 148 | 7.69 | 1.59 |
| 4 | Korea Republic | 28 | 2.63 | 0.58 | 13 | 1.31 | 0.27 | 16 | 1.11 | 0.23 |
| 5 | Hongkong | 105 | 9.42 | 2.06 | 28 | 2.59 | 0.54 | 5 | 0.26 | 0.05 |
| 6 | Switzerland | 1 | 0.10 | 0.02 | 79 | 7.22 | 1.52 | 1498 | 109.77 | 22.68 |
| 7 | Uzbekistan | 3 | 0.36 | 0.08 | 117 | 7.84 | 1.65 | 32 | 2.00 | 0.41 |
| 8 | U S A | 17 | 1.55 | 0.34 | 3 | 0.31 | 0.07 | 4 | 0.35 | 0.07 |
| 9 | Singapore | 3 | 0.34 | 0.07 | 1 | 0.07 | 0.01 | 104 | 0.23 | 0.05 |
| 10 | Russia | 1 | 0.04 | 0.01 | 3 | 0.21 | 0.04 | - | - | - |
| | Others | 55 | 5.65 | 1.24 | 120 | 7.56 | 1.59 | 62 | 2.75 | 0.57 |
| | Total | 4713 | 475.14 | 104.01 | 6808 | 624.73 | 131.14 | 8987 | 633.13 | 130.84 |

P : Provisional

Source : Directorate General of Commercial Intelligence & Statistics, Kolkata

SS : 12.08.2003